

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 08<sup>th</sup> January, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 11/2018(CZ)	Ajay Shrivastava Vs M.P. Pollution Control board & Ors.	Mr. Qasim Ali, Adv.	
2.	Original Application No. 18/2018(CZ)	Raghuveer Singh Vs The Chief Secretary & 3 Ors.	Mr. Sameer Sahu, Adv.	
3.	Original Application No. 20/2018(CZ)	Vijay Bajaj Vs. Union of India & 11 Ors.	Mr. Subhash Chandra Soni, Adv.	
4.	Original Application No. 21/2018(CZ)	Vijay Bajaj Vs. Union of India & 6 Ors.	Mr. Subhash Chandra Soni, Adv.	
5.	Original Application No. 23/2018(CZ)	Ajay Kumar Dixit Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
6.	Original Application No. 85/2017(CZ) <b>(M.A.No.443/17)</b> <b>(M.A.No.469/17)</b> <b>(M.A.No.97/18)</b>	Gram Panchayat (Reausa) Vs. State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
7.	Original Application No. 100/2017(CZ) <b>(M.A.No.473/17)</b>	Jagdish Prasad & 4 Ors. Vs. State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Rohit Sharma, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 08-01-2019 shall be adjourned to 06-02-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)